

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION

(In terms of the Resolution passed by the Full Court of Madras High Court held on 3rd September 2009)

NAME : JUSTICE S.VIMALA

DATE OF APPOINTMENT: 20.12.2011

I - Lands, House, Shops, Other Buildings, etc.,

S. No.	Description of property	Precise location (Name of District, Division, Taluk & Village in which the property is situated and also its distinctive number, etc.	Area of land (in case of land and building)	Nature of land	Extent of interest	If not in own name, state in whose name held & his/her relationship, if any to Government Servant	Date of acquisition
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	2 House sites with a House Building	Thiruvakulam Village, Chidambaram Taluk & District comprised in R.S.No.6.	1880 sq.ft. & 1098 sq.ft. (House sites) 1100 sq.ft., (Plinth area of the House)	House site & House	Full	In my name Tmt.S.Vimala	2006
2	Flat	No.3 in Block No.H.70, 7.20 metre wide Road, 59 th Street, Thiruvalluvar Nagar at Thiruvanmiyur extension, Chennai.	House Building with plinth area of 88.12 sq.m. and Plot Area of 100.99 sq.m	House	Full	In the name of my husband Thiru A.S.Velmurugan	25.01.2005
3	Plot	1/7 th undivided share in the Plot measuring 20 cents comprised in R.S.No.792/1, with 1/7 th share of common pathway measuring 20 feet, situate at Vilpatti Village, Kodaikanal, Dindigul District	1/7 th undivided share in the Plot measuring 20 cents	Plot	Full	In the name of my husband Thiru A.S.Velmurugan	21.07.2008

S. No.	Description of property	Precise location (Name of District, Division, Taluk & Village in which the property is situated and also its distinctive number, etc.	Area of land (in case of land and building)	Nature of land	Extent of interest	If not in own name, state in whose name held & his/her relationship, if any to Government Servant	Date of acquisition
4	Plot	1/7 th undivided share in the Plot measuring 30 cents comprised in Re survey No.792/1, with 1/7 th share of common pathway measuring 20 feet, situate at Vilpatti Village, Kodaikanal, Dindigul District	1/7 th undivided share in the Plot measuring 30 cents	Plot	Full	In the name of my husband Thiru A.S.Velmurugan	21.07.2008
5	Agricultural land	No.156, Chemmanchery Village, Tambaram Taluk, Kancheepuram District comprised in Survey No.311/5A, 5B and 312/2 and 3.	Agricultural land measuring 23 cents	Agricultural land	1/2 share	In the name of my son Mr.V.Vivek & my brother in law's son Mr.S.Raj Thilak.	21.12.2005
6	Vacant land	Plot No.4, Sri Balaji Nagar, S.No.14/2, Anaputhur Village, Saidapet Taluk, Pallavaram, Chengalpattu District.	2141 sq.ft.	Plot	Full	In the name of my husband Thiru A.S.Velmurugan	18.03.1982
7	Ayan Nanjai land	Ward No.1, T.S.No.68/2, Out of 48 cents & Ward No.1, T.S.No.68/3, 53 cents in the total area of 1.01 acres, excluding 0.01 cents, acquired 47 cents.	47 cents in the total land measuring 1.01 acres, excluding 0.01 cents. {48 cents (T.S.No.68/2) & 53 cents (T.S.No.68/3)}	Ayan Nanjai land	Full share	In the name of my husband Thiru A.S.Velmurugan	30.04.1986 and later partitioned on 11.10.1993.
8	House site with a House building	Door No.3, Ward No.2, Block No.13, T.S.No.876, Chidambaram Town.	1547 sq.ft., of house house with House building measuring 700 sq.ft.	House site and House	Full	In the name of my husband Thiru A.S.Velmurugan	26.04.1993

S. No.	Description of property	Precise location (Name of District, Division, Taluk & Village in which the property is situated and also its distinctive number, etc.	Area of land (in case of land and building)	Nature of land	Extent of interest	If not in own name, state in whose name held & his/her relationship, if any to Government Servant	Date of acquisition
9	SIDCO Industrial Estate Land	Re-survey No.350/1B Chidambaram Taluk, 'C' Veeracholan Village.	10,356 sq.ft.,	Land	Full	In the name of my husband, Thiru. A.S.Velmurugan	16.02.2012

Date:09.07.2013

Signature

How acquired ? (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name in details of person / persons from whom acquired, address and connection of Government servant if any, with the person/ persons concerned	Value of the property (See Note-2 below)	Sources of Income	Details of Payment	Particulars of sanction of prescribed authority, if any	Total annual income from the property	Remarks
(9)	(10)	(11)	(12)	(13)	(14)	(15)
House sites Gifted by my husband Thiru A.S.Velmurugan and house constructed by me out of my own resources recorded in High Court's proceedings in Roc No.4417/06/C2, dt.08.09.2006.	Rs.9,35,000/- (House Building)	-----	-----	High Court's proceedings in Roc No.4417/06/C2, dt.8.9.06.	Nil	-----
Purchased from Mrs. M.Jaya, residing at No.H70/F3, TNHB Flats, Thiruvalluvar Nagar, Thiruvanimiyur, Chennai 600 041 represented by her power agent Mr.J.Shaji, No.10, Elliots Beach Road, Besant Nagar, Chennai, recorded in R.DIS.NO.835/2007, dt.09.08.2007.	Rs.10,50,000/-	-----	EMI of Rs.9,508/-payable towards Bank loan, out of his earnings from Advocate profession.	High Court's order in R.DIS.NO.835/2007, dt.09.08.2007.	Rs.1,56,000/-	-----
Purchased from Tmt.Dhanalakshmi Duraivel, residing at No.3, East Abiramapuram, Mylapore, Chennai.	Rs.25,715/-	----	Out of the earnings from Advocate profession.	High Court's order in R.O.C.NO.1952-A/2010/C2, dt.01.04.2010.	Nil	-----

How acquired ? (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name in details of person / persons from whom acquired, address and connection of Government servant if any, with the person/ persons concerned	Value of the property (See Note-2 below)	Sources of Income	Details of Payment	Particulars of sanction of prescribed authority, if any	Total annual income from the property	Remarks
Purchased from Thiru E.Karthikeyan, residing at No.6/7, T.H.Road, Tondiarpet, Chennai	Rs.38,575/-	----	Out of the earnings from Advocate profession.	High Court's order in R.O.C.NO.1952-A/2010/C2, dt.01.04.2010.	Nil	-----
Purchased from Thiru K.Rajendran, residing at No.28, East Circular Road, Mandaveli, Chennai.	Rs.1,86,300/- (½ share in land cost of Rs.93,150/-)	----	Out of Rs.6,50,000/- gifted by me to my son, permitted in High Court's order in R.O.C. No.1219/05/C2/MB, dt.21.02.2006.	High Court's order in R.O.C.NO.1952-A/2010/C2, dt.01.04.2010.	Nil	-----
Purchased from Thiru A.R.Ananda Gopal and 5 others.	Rs.2,141/-	---	Out of own savings.	-----	Nil	
Purchased along with Mr.R.Thamilalagan from Chinnappillai Ammal and later partitioned by executing partition deed dt.11.10.1993.	Rs.24,000/- (Purchase value)	---	Out of the earnings from Advocate profession.	-----	Nil	
Purchased from Tmt.Savithri Narayanan.	Rs.85,000/-	----	Housing Loan availed Rs.10,00,000/-; balance loan to be paid Rs.2,76,000/-, as on June 2013. EMI-	-----	Nil	

How acquired ? (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name in details of person / persons from whom acquired, address and connection of Government servant if any, with the person/ persons concerned	Value of the property (See Note-2 below)	Sources of Income	Details of Payment	Particulars of sanction of prescribed authority, if any	Total annual income from the property	Remarks
			Rs.16,000/- (IOB)			
Purchased from President / Power Agent, Mr.Ramanathan, SIDCO Industrial Estate, Chidambaram	Rs.15,000/-	----	Out of earnings from Advocate profession.	-----	Nil	----

Date:09.07.2013

Signature

STATEMENT OF LIQUID ASSETS

I - Cash and bank balances :-

S. No.	A/c Type	Name of the Bank / Branch,	Amount	If not in own name, name and address in whose name held and his/her relationship with the Judge	Sources of Income	Balance as on	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(9)
1.	Savings Bank, A/c No.10265147200	SBI, Egmore Branch	Rs.2,07,907.22	Own Name	Salary	09.07.13	---
2.	Savings Bank A/c No.912010053565380	Axis Bank, Dr.Radhakrishnan Salai Branch, Chennai	Rs.1,11,590.20	Own Name	Savings	09.07.13	---
3	Savings Bank A/c No.767277652	Indian Bank, Madras High Court Branch, Chennai	Rs.36,820.90	Own Name	Savings	09.07.13	---
4	Savings Bank A/c No.6026589741	Indian Bank, Madurai High Court Branch	Rs.46,947/-	Own Name	Savings	09.07.13	---
5	ICICI Bank, A/c No.615101500123	ICICI Bank, Chidambaram Branch	Rs.1,569.00	Own Name	Savings	09.07.13	--

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(9)
1.	Savings Bank A/c No.615101100200	ICICI Bank, Chidambaram Branch	Rs.21,398.00	(In the name of my husband) Mr.A.S.Velmurugan	Savings	09.07.13	---
2.	Savings Bank A/c No.10511000027253	HDFC Bank, Chidambaram Branch	Rs.6,219.00	(In the name of my husband) Mr.A.S.Velmurugan	Savings	09.07.13	---
3	Savings Bank A/c No.135401000016405	IOB, Chidambaram Branch	Rs.50,473.00	(In the name of my husband) Mr.A.S.Velmurugan	Savings	09.07.13	---
4	Savings Bank A/c No.10265155539	SBI, Egmore Branch	Rs.21,605.70	(In the name of my husband) Mr.A.S.Velmurugan	Savings	09.07.13	---

Date:09.07.2013

Signature

STATEMENT OF LIQUID ASSETS

II - Deposits, loans, advances and investments (such as shares, securities, debentures, etc.,)

S. No.	Description of property	Name and address of company, bank etc.	Amount	If not in own name, name and address in whose name held and his/her relationship with the Government servant	Sources of Income	Details of Payments	Annual Income derived	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
				NIL.				

Date: 09.07.2013

Signature

STATEMENT OF MOVABLE PROPERTY

S. No.	Description of items	Price or value at the time of acquisition and / or the total payments made upto the date of return, as the case of articles purchased on hire purchase or instalment basis	If not in own name, name and address of the persons in whose name and his/her relationship with the Government servant	Sources of Income	Details of Payments	How acquired with approximate date of acquisition	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	100 sovereigns of gold jewels (800 grams)	Rs.2,00,000/- (Appx.)	Own name	----	----	Acquired before entry into service.	--
2	Ford Fiesta Car, bearing Regn. No.TN07 AJ 0897	Rs.3,00,000/- (Appx.)	In the name of my husband, Mr.A.S.Velmurugan	Own savings	Cheque	--	Recorded vide R.Dis.No.22/2011/C2, dtd.28.01.2011
3	Two-wheeler, Herohonda, Passion Pro bearing Regn. No.TN31-AU-1531	Rs.35,000/- (Appx.)	In the name of my husband, Mr.A.S.Velmurugan	Out of earnings from Advocate Profession	--	--	--

Date: 09.07.2013

Signature

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY**INSURANCE POLICIES**

S. No.	Policy Number & Date of Policy	Name of Insurance Company	Sum insured / date of maturity	Amount of annual premium	Sources of income	Details of payments
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	716349449	L.I.C. of India	Rs.50,000/-	Rs.2,476/-	Salary	---
2	TN/165227/CS, TN/165231/C2	Postal Life Insurance	Whole Life Insurance	Rs.24,900/-	Salary	---

PROVIDENT FUNDS

Type of Provident Fund : GPF/CPF. Account No.	Closing balance as last reported by the Audit/Accounts officer along with date of such balance	Contributions made subsequently	Total	Remarks
(8)	(9)	(10)	(11)	(12)
31396/Judl.	Rs.12,47,613/- (as on March 2013)	Rs.60,000/- (Rs.15,000 x 4)	Rs.13,07,613/- (Balance as on June 2013)	---

Date: 09.07.2013

Signature

STATEMENT OF DEBTS & OTHER LIABILITIES

S. No.	Amount	Name and address of creditor	Date of incurring liability	Details of transaction	Sources of income	Details of payments	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Date: 09.07.2013

Signature.